

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:190
ANSWERED ON:03.08.2015
Dereservation of MSME Products
Misra Shri Ajay (Teni);Tumane Shri Krupal Balaji

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has de-reserved a number of products exclusively meant for production by the Micro, Small and Medium Enterprises (MSME);
- (b) if so, the details thereof including the items de-reserved and the reasons therefor;
- (c) whether federation for micro and small industries has criticized the move of the Government to de-reserve items meant for the sector and if so, the details thereof;
- (d) whether the MSME sector has been affected as a result of the said de-reservation of products and if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

- (a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) IN RESPECT OF LOK SABHA STARRED QUESTION No.*190 FOR ANSWER ON 03.08.2015

(a): Yes, Madam.

(b): The Government of India vide notification no. S.O. 998 (E) dated 10.4.2015 has de-reserved the remaining 20 items from the erstwhile list of items reserved for exclusive manufacture in Micro and Small Enterprises sector. The list of 20 de-reserved items is placed at Annex I. The Advisory Committee constituted under the Industries (Development & Regulation) Act, 1951, which considers de-reservation of items to achieve economies of scale, technological up-gradation, competitiveness and to counter cheap imports recommended dereservation of the above said items.

(c): No, Madam.

(d): No, Madam.

(e): Does not arise.